

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 & IA NOS. 671 AND 672 OF 2016
AND
APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

Dated: 18th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 322 OF 2016 & IA NOS. 671 AND 672 OF 2016

M/s. Ultratech Cement Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : -

APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016

JSW Steel Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : -

ORDER

Admit. Issue notice on the Appeal as well as on the I.A. Nos.671 & 711 of 2016 (Applications for stay) to the Respondents returnable on 28.03.2017. Dasti, in addition, is permitted.

List these matters on **28.03.2017**. In the meantime, learned counsel for the respondents may file reply on or before 16.02.2017 after serving

copy on the other side. Thereafter rejoinder may be filed on or before 03.03.2017 after serving copy on the other side.

(I. J. Kapoor)
Technical Member

ts/sh

(Justice Ranjana P. Desai)
Chairperson